

विभाग का नाम :- ऊर्जा विभाग  
विभाग का पता :- आठवां तल, बी विंग, दिल्ली सचिवालय

अतारांकित प्रश्न संख्या-245

दिनांक :- 23.03.2018

प्रश्नकर्ता श्री अजेश यादव

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

प्रश्न	उत्तर
क) बादली विधान सभा के भलस्वा डेरी, श्रद्धानंद, स्वरूप नगर में 66 के.वी. के कुल कितने टावर खड़े हैं;	बादली विधान सभा क्षेत्र टीपीडीडीएल के लाईसेंस क्षेत्र में आता है इसलिए प्रश्न को टीपीडीडीएल को भेजा गया था। टीपीडीडीएल ने सूचित किया है कि भलस्वा डेरी, श्रद्धानंद, स्वरूप नगर में 66 के.वी. के लगभग 25 टावर खड़े हैं।
ख) क्या यह सत्य है कि इन टावरों से विद्युत प्रवाह अब भी हो रहा है;	जी हाँ, ज्यादातर टावरों में अब भी विद्युत प्रवाह हो रहा है
ग) यदि नहीं तो कितने समय से इन टावरों से विद्युत प्रवाह नहीं हो रहा है;	टीपीडीडीएल ने सूचित किया है कि कुछ टावरों में लगभग पिछले 5 वर्षों से विद्युत प्रवाह नहीं हो रहा है। लेकिन इन पर लगे अन्य उपकरण अभी भी इस्तेमाल में हैं।
घ) क्या यह सत्य है कि सरकार की इन टावरों को हटाने की योजना है;	एचटी लाइन को भूमिगत शिफ्ट करने के लिए फंड का आवंटन ऊर्जा विभाग के आदेश संख्या नं० एफ. 11(09)/3007/ पावर/4040 दिनांक 27.11.2009 के अनुसार होता है इस नीति में केवल 33के.वी., 11के.वी. और 400 वोल्ट की लाइनों को शिफ्ट करने का ही प्रावधान है।
च) यदि हाँ तो इन टावरों को कब तक हटा दिया जायेगा; और	नीति की प्रति संलग्न है (संलग्नक 'क')। 66 के.वी. की हाई टैंशन लाइनों/टावरों को शिफ्ट करने की कोई नीति ऊर्जा विभाग में नहीं है।
छ) यदि नहीं तो उसके क्या कारण हैं?	

(वर्षा जोशी)  
सचिव (ऊर्जा)

Varsha Joshi  
Secretary (Power)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
(DEPARTMENT OF POWER)  
DELHI SECRETARIAT, 8<sup>TH</sup> LEVEL, B-WING  
NEW DELHI - 110002.

17/11/09  
2/c

No. F.11(09)/2007/Power/ 4040

Dated : the 27. Nov., 2009

To

The Pr. Secretary (UD),  
Urban Development Deptt.,  
Govt. of NCT of Delhi,  
Delhi

The Secretary,  
DERC, Vinyamak Bhawan,  
Shivallk, Malviya Nagar,  
Delhi - 110017.

The C.E.O.,  
BSES Rajdhani Power Ltd.,  
BSES Bhawan, Nehru Place,  
Delhi.

The C.E.O.,  
BSES Yamuna Power Ltd.,  
Karkardooma,  
Delhi.

The C.E.O.,  
NDPL, Hudson Lines,  
Kingsway Camp,  
Delhi.

Subj: Policy of Shifting of HT (11000V & 33000V) / LT(400V)  
Electricity Transmission Lines posing threat to human lives -  
Modification of Cabinet decision no. 1310 dated 20.11.2007  
thereof.

Sr,

I am directed to convey the approval of the Cabinet of Govt. of NCT of Delhi vide cabinet decision no. 1588 dated 09.11.2009 on the subject cited above. The Cabinet has considered and approved the proposal of Power Department for partial modification of the existing policy on shifting of HT/LT lines. The new modified Policy on Shifting of HT (11000V & 33000V) / LT(400V) Electricity Transmission Lines posing threat to human lives is framed as under:

- (i) In case of colonies set up under 20 point programme in the rural areas, the shifting of HT/LT lines would be done through the MLALAD funds, which would provide for 100% of the cost of shifting.
- (ii) In respect of other rural areas, like Lal Dora areas and extended Lal Dora areas, the cost of shifting of HT/LT lines would also be made from the MLALAD funds, which would provide for 100% of the cost of shifting.
- (iii) In respect of farmhouses, the entire cost of shifting will be borne by the affected consumers. In case of farmers other than farmhouse owners, 50% of the estimated cost of shifting is to be borne by the affected consumers and other 50% would be borne from the MLALAD funds.
- (iv) In respect of regularized unauthorized colonies including urbanized villages and resettlement colonies, 50% of the cost of shifting will be borne from the MLALAD funds and the balance 50% would be borne by the Government from the budget of the Power Department.

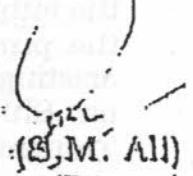
2/c

2/2

- (v) In case of HT/LT lines passing through Government institutions, Public Authority building, schools, hospitals, colleges of Public nature and which are owned by the Government, 100% of the funding would be met by the concerned department / agency for shifting of the lines.
- (vi) In case of private institutions of a Public nature like educational and health institutions etc., 20% of the cost of shifting would be borne by the agency concerned and 80% by the concerned department in whose jurisdiction the agency functions.
- (vii) Scope of the HT/LT lines to be covered will include the HT Transmission lines of 11 KV as well as 33 KV and LT lines of 400 V associated with the HT network.

This is for your kind information and necessary action please.

Yours faithfully,



(S.M. Ali)  
Dy. Secretary (Power)

Copy for information to :-

1. All Hon'ble MLAs, Govt. of NCT of Delhi.
2. Fr. Secretary to C.M., Delhi.
3. Fr. Secretary (Finance), GNCTD.
4. C.M.D., Delhi Transco Limited.
5. OSD to C.S., Delhi.
6. PA to Secretary (Power), GNCTD.

